

CITY CIVIL COURT, CHENNAI

Dated 22th day of November, 2021

CIRCULAR

It is noticed that still some of the advocates are using the Manual stamp Papers for filing the case. The learned advocates are requested to use the facility of e-Stamping for better administration of filing procedure.

S/d. R.SELVAKUMAR
PRINCIPAL JUDGE,
CITY CIVIL COURT,CHENNAI.